



# The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

## PART VII.

### Advertisements and Notices, etc.

#### THE ORISSA GAZETTE

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Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack,"

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Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

*Publisher, The Orissa Gazette.*

#### NOTICE.

The Proceedings of the Orissa Advisory Council, printed in separate pamphlet form, are available for sale at the office of the Press Officer, Secretariat, Cuttack.

|                         | Rs. as. p. |
|-------------------------|------------|
| Price of single copy .. | 0 4 0      |

## NOTICE.

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are henceforth available for sale in the Book Depot of the Government Press, Cuttack, at the following reduced rates :—

|                      | Original price. |    |    | Reduced price. |    |    |
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## NOTICE.

A handbook of the Oriya language in Roman characters by Reverend F. W. Fellows is obtainable at the ORISSA BAPTIST MISSION PRESS, Cuttack.

Price ... .. Rs. 2.

## WANTED

An attender for the office of the Principal, Cuttack Training College temporarily for one year at the first instance on a pay of Rs. 15 per mensem in the scale of Rs. 15—1/2—20.

*Qualifications.*—Preference will be given to Matric or S. S. L. Cs. having knowledge of typewriting and office experience.

None need apply who is not an Oriya or a person domiciled in the Province of Orissa.

Applications stating age, home district, qualifications and previous office experience should reach the undersigned on or before the 23rd December 1939.

M. C. PRADHAN,

*Principal, Cuttack Training College.*

CUTTACK: 5th December 1939.

[3—1—22-12-1939.]

## WANTED

Temporarily for four months a trained matriculate or Secondary grade trained teacher on a scale of Rs 30—3/2—45—2/2—55 in the Vernacular Teachers' Service, for the Phulbani Middle English School.

Age-limit 25 years. None need apply who is not a native of or domiciled in this Province.

Preference will be given to a candidate having previous teaching experience.

The selected candidate will be required to join at Phulbani on the 2nd January 1940.

Applications should reach the undersigned on or before the 21st December.

H. MISRA,

*District Educational Officer, Ganjam.*

BERHAMPORE: 4th December 1939.

[2—1—15-12-1939.]

## IN THE COURT OF THE SUBORDINATE JUDGE, CUTTACK.

EXECUTION CASE NO. 202 OF 1939.

*Sale date—15th December 1939.*

Raja Bahadur Sir Rajendra Narayan Bhunja Deo, Kt., O. B. E.—*Decree-holder.*

*versus*

Chowdhury Chakradhar Mahapatra and others of Alisha Bazar, town Cuttack—*Judgment-debtors.*

Lot no. 1.—In the district Cuttack, police-station and sub-registry Cuttack Sadr, pargana Bakhrabad, tauzi no. 2543, killa Gadakana, having a sadr jama of Rs. 2,336 with an area of acres 5,007.32 decimals of Anabadi and Abadi lands; out of this property the share of judgment-debtor nos. 1 to 9 was 12 annas and accordingly the sadr jama payable by them is Rs. 1,752 and their share of Anabadi and Abadi lands comes to acres 3,755.49 which is the mortgaged property. Out of the said mortgaged property Chowdhury Jaykrishna Mahapatra; Chowdhury Bhagaban Mahapatra, Chowdhury Raghunath Mahapatra, and Chowdhury Jagannath Mahapatra have sold away their four annas sixteen gandas share with proportionate sadr jama of Rs. 700-12-10 and acres 1,502.20 decimals of Abadi and Anabadi lands to the decree-holder by registered sale deed, dated the 17th November 1937 and 22nd December 1937 respectively. The remaining shares of Chowdhury Chakradhar Mahapatra, Chowdhury Ramakrishna Mahapatra, Chowdhury Kesab Chandra Mahapatra, Chowdhury Harischandra Mahapatra and Chowdhury Ramesh Chandra Mahapatra amounting to seven annas four gandas with a sadr jama of Rs. 1,051-3-2 and area of acres 2,253.29 decimals of Abadi and Anabadi lands and with Nijjote, Nijchas lands, Jors, Tanks, forest, hillocks, river, Kacheri house, etc., will be sold by auction in the above-mentioned execution case. The approximate value of the aforesaid properties is Rs. 2,500.

Lot no. 2.—In the district Cuttack, police-station and sub registry Cuttack Sadr, pargana Bakhrabad, tauzi no. 2842, killa Muturi, with a sadr jama of Rs. 4,255 and with acres 6,002.65 decimals of Abadi and Anabadi lands; out of this property the judgment-debtors Chowdhury Joykrishna Mahapatra, Chowdhury Bhagban Mahapatra, Chowdhury Raghunath Mahapatra and Chowdhury Jagannath Mahapatra have sold their six annas and eight gandas share of zamindari having sadr jama of Rs. 1,702 and area of acres 2,401.06 decimals of Abadi and Anabadi lands, to the decree-holder by registered sale deed, dated the 17th November 1937 and 22nd December 1937 respectively. The remaining share of Chowdhury Chakradhar Mahapatra, Chowdhury Ramkrishna Mahapatra, Chowdhury Kesab Chandra Mahapatra, Chowdhury Harischandra Mahapatra, and Chowdhury Ramesh Chandra Mahapatra, amounting to nine annas twelve gandas with a sadr jama of Rs. 2,553 and having an area of acres 3601.59 decimals of Abadi and Anabadi lands Nijjote, and Nijchas lands, Jore, tanks, forest, hillocks, river, stone quarry, Kacheri house, etc., will be sold under auction sale in the execution case noted above.

The approximate value is Rs. 3,500.

C. C. COARI,

*Subordinate Judge.*

CUTTACK: 2nd December 1939.

#### FEDERAL PUBLIC SERVICE COMMISSION.

##### VACANCY.

Geologist, Geological Survey of India. British subjects of Indian or Burman domicile and subjects of Indian States with necessary declaration eligible. Age ordinarily not more than 25 (may be relaxed in exceptional cases) except for person already employed in the Geological Survey of India. Pay (i) for direct recruits, Rs. 300—950; (ii) for persons in continuous Government employ since 15th July 1931, Rs. 400—1,200. Qualifications: A good general education including a University degree in Geology or the Diploma of Associateship of the Indian School of Mines in Geology. Full details should be obtained from the Secretary, Federal Public Service Commission, Delhi. Last date for receipt of applications on prescribed form, together with Treasury Receipt for Rs. 7-8-0, 9th January 1940.

DELHI: 30th November 1939.

#### IN THE COURT OF THE SUBORDINATE JUDGE, CUTTACK.

EXECUTION CASE No. 57 OF 1939.

Moulana Mahammad Abdul Dayan—

*Decree-holder.*

*versus*

Braja Chandia Rai Mohapatra—

*Judgment-debtor.*

The following property would be sold on 15th December 1939 at 12 A.M. by the Subordinate Judge of Cuttack for realisation of Rs. 4,116-12-0 due from the judgment-debtor under the decree of the Court.

Eight annas share of zamindari of tauzi no. 387, village Balipatna, taluk Nadigan, pargana Bayang, P. S. and S. R. Dhamnagar, subdivision Bhadrak, district Balasore, with an area both arable and fallow lands acre 1120.32 decimals with all its rights having an annual collection of Rs. 1,329 out of which Rs. 990-8-0 payable as Government revenue.

Approximate value Rs. 4,000.

C. C. COARI,

*Subordinate Judge.*

CUTTACK: 30th November 1939.

#### WANTED

One Daffadar for the Jobra Workshop on a pay of Rs. 12 a month. The applicant should be a young man of strong physique and good character. Applications will be received by the Executive Engineer, Mahanadi Division, Cuttack, on or before 20th December 1939. The selected candidate will have to furnish a security of Rs. 100 either in cash or in personal bond.

B. MAHANTI,

*Executive Engineer, Mahanadi Division.*

CUTTACK: 20th November 1939.

[2—1—15-12-1939.]

#### NOTICE.

Conference with raiyats with regard to water distribution and drainage facilities will be held at following places on dates and times noted below. Raiyats are requested to attend the conference

| Date.      | Time.      | Place.                                               |
|------------|------------|------------------------------------------------------|
| 8-12-1939  | 2-30-P. M. | Jagatsingpur P. W. D. Subdivisional Office compound. |
| 11-12-1939 | Do.        | Kendupatna do.                                       |
| 12-12-1939 | Do.        | Kendrapara do.                                       |
| 18-12-1939 | Do.        | Barchana Inspection Bungalow compound.               |

B. MAHANTI,

*Executive Engineer, Mahanadi Division.*

CUTTACK: 29th November 1939.

[2—2—8-12-1939.]